

(2024) 01 TP CK 0035

Tripura High Court- Agartala

Case No: Contempt Case (C) No. 177 Of 2023

Swapna Choudhury (Biswas)

APPELLANT

Vs

Amrit Biswas

RESPONDENT

Date of Decision: Jan. 24, 2024

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: S. Datta, P. Sahu

Judgement

Arindam Lodh, J

Learned counsel appearing for the parties have submitted that there is a chance of amicable settlement between the petitioner and the respondent-contemnor.

As such, learned counsel for the parties have sought for an adjournment.

Prayer stands allowed.

List the matter on **05.03.2024**.